

Minister declared that Development Board for Vidarbha, Marathwada and Konkan would be constituted shortly. Home Minister also assured the people of these regions that these Boards would be constituted before the end of the current Session, but the people of these regions are perturbed as nothing has come out yet.

I earnestly impress upon the Government to immediately constitute the Development Boards for these backward regions as delay will hurt the people and will aggravate the situation.

(iv) **Need to set up some industries in Khagaria Parliamentary Constituency of Bihar**

[Translation]

SHRI RAM SHARAN YADAV (Khagaria): Mr. Deputy Speaker, Sir, I would like to raise a very important issue under Rule 377.

The Khagaria Parliamentary Constituency in Bihar is extremely backward economically as well as industrially. The absence of any industrial complex has aggravated its backwardness. Therefore, I would like to request the Minister for Industry through you that he should make arrangements for setting up some industrial complexes there to ensure the economic development of the area.

(v) **Need to sanction pension to freedom fighters as recommended by Bihar Government**

SHRI RAJ MANGAL MISHRA (Gopalganj): Mr. Deputy Speaker, Sir, the applications of the freedom fighters of Bihar are forwarded to the Ministry of Home Affairs, Government of India, New Delhi after being scrutinised by Bihar Government and approved by the Chairman, Advisory Committee, Bihar. It has been noticed that the Ministry of Home Affairs, Government of India, generally rejects such applications. As a result, the freedom fighters of Bihar face many problems. Therefore, I would like

to request that these applications should be approved and the freedom fighters should be honoured by granting them pensions.

(vi) **Need to advise the Uttar Pradesh Government to reconsider the decision of closing down several Public Sector Undertakings**

[English]

SHRI MANDHATA SINGH (Lucknow): The Government in Uttar Pradesh had decided to close about three dozen public sector undertakings in the name of economy drive. This decision is bound to render thousands of employees and workers engaged in these corporations and undertakings unemployed, besides undermining the very purpose for which these institutions have been established viz. catering to the public needs and providing employment to the youth. When workers' participation in the management is a declared policy of the Government, taking such decisions about closure of these units without consulting the representatives of the workers is at variance with the democratic norms.

It is, therefore, urged that the Union Government should immediately intervene and advise the State Government not to rush through such proposals without examining in detail the causes of losses incurred and identify those responsible for this state of affairs.

(vii) **Need to re-start the construction of Jamrani dam in Nainital District, Uttar Pradesh**

[Translation]

SHRI RAJVEER SINGH (Aonla): Mr. Deputy Speaker, Sir, the Government of India had approved the construction of Jamrani Dam in Nainital District. But I regret to inform you that after spending crores of rupees, construction of dam has been stopped. I would like to draw the attention of the House on this matter and urge upon the Government that the construction of this dam should